

**Central Administrative Tribunal  
Principal Bench**

**O.A. No. 3471/2012**

New Delhi this the 3<sup>rd</sup> day of March, 2017

**Hon'ble Sh. Shekhar Agarwal, Member (A)  
Hon'ble Sh. Raj Vir Sharma, Member (J)**

Sh. Jagdishwar Upadhyay,  
S/o late Sh. Hukum Chand,  
Aged 52 years,  
R/o 43 SFS, Punjabi Bagh,  
Apartments, Rohtak Road,  
New Delhi-63

- Applicant

(By Advocate: Mr. Sugandh Kr. for Mr. Sidharth Joshi)

Versus

1. Delhi Development Authority,  
Through its Vice Chairman,  
Vikas Sadan, INA Market,  
New Delhi
2. Engineer Member,  
Delhi Development Authority,  
Vikas Sadan, INA Market,  
New Delhi
3. Commissioner (Personnel)  
Delhi Development Authority,  
Vikas Sadan, INA Market,  
New Delhi

- Respondents

(By Advocate: Mr. Manish Garg)

**ORDER (ORAL)**

**Mr. Shekhar Agarwal, Member (A)**

After arguing for some time, proxy counsel for the applicant seeks leave of the Tribunal to withdraw this OA with liberty to file a better OA. Accordingly, this OA is dismissed as withdrawn with liberty as prayed for. No costs.

**(Raj Vir Sharma)  
Member (J)**

**(Shekhar Agarwal)  
Member (A)**

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